CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 641/GT/2020

Subject : Petition for truing up of tariff for the period 2016-19 and multi-year

tariff for the period 2019-24 in respect of 1200 MW Teesta-III Hydro-

Electric Project.

Petitioner : Teesta Urja Limited

Respondents : PTC India Ltd. and 10 others

Date of Hearing: 31.1.2024

Coram : Shri Jishnu Barua, Chairperson

Shri Arun Goyal, Member

Shri Pravas Kumar Singh, Member

Parties Present: Shri Vidhan Vyas, Advocate, TUL

Ms. Swati Jindal, TUL Ms. Priya Lama, TUL

Record of Proceedings

Since the order in the Petition (which was reserved on 19.5.2022) could not be issued prior to one Member of this Commission, who formed part of the Coram, demitting office, the matter has been re-listed for hearing.

- 2. At the outset, the learned counsel for the Petitioner submitted that pleadings have been completed in the matter and therefore, the Commission may reserve its orders.
- 3. None present on behalf of the Respondents, despite notice. Accordingly, the order in the petition was reserved.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

